

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER	: IA(IBC)/956(CHE)/2024
PETITION NUMBER	: CP(IB)/586(CHE)/2017
NAME OF THE APPLICANT	: C Ramasubramaniam (Liquidator) M/s. Everonn Skill Development Ltd
NAME OF THE RESPONDENT(S)	:
UNDER SECTION	: Sec 35(1)(n) of IBC, 2016 r/w Reg 15 of IBBI Reg 2016

ORDER

Ld. Liquidator Mr.C.Ramasubramaniam is present in person.

This IA has been filed to take on record the 24th Progress Report for the quarter ended 31.03.2024. The same is taken on record subject to all just exceptions.

IA(IBC)/956(CHE)/2024 is accordingly disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk